

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**  
**SPECIAL BENCH**

Item No. 20

**C.P. (IB)/566(MB)2020**

CORAM

**SHRI. CHARANJEET SINGH GULATI      SHRI. K .R. SAJI KUMAR**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES :    **Eltech Electrodesigns And Energy**

**SystemsPrivateLimited**

**Vs**

**Menkar Energy Private Limited**

**For OC**                    : Adv Ajit Singh Tawar

**For CD**                    : Adv Yash Jariwala

**IBC under Sec. 9**

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**ORDER**

Counsel for CD submits that the matter is already settled and settlement amount has been arrived at. He requests for short date for settlement by way of payment of full and final amount. **For reporting settlement as last chance/ hearing list on 24.11.2023.**

**Sd/-**  
**CHARANJEET SINGH GULATI**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//JNK//